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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**ORIGINAL APPLICATION NO. 180/00495 of 2019**

**Tuesday, this the 7<sup>th</sup> day of January, 2020**

## CORAM

**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

(By Advocate M/s.Elvin Peter Associates)

## Versus

State of Kerala – represented by its Chief Secretary  
Secretariat  
Thiruvananthapuram – 695 001 ..... Respondents

(By Advocate, Mr.Aravindakumar Babu, Sr. G.P with Mr.M.Rajeev, G.P)

This application having been heard on 7<sup>th</sup> January, 2020, the Tribunal on the same day delivered the following :

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**ORDER (ORAL)**

**BY HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Heard both sides. The reply filed on behalf of the Government of Kerala, who is the respondent in this case, was duly considered. Learned counsel for the applicant confirmed the averment made in the reply statement that the complainant had agreed to withdraw all the complaints/petitions filed by him before various authorities. Hence this Original Application may be closed with liberty to the applicant to raise any further issue if it arises in future. The O.A is closed granting such liberty to the applicant. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**SV**

**List of Annexures**

Annexure A1 - True copy of G.O (Rt.) No.1533/2012/Home dated 22.5.2012

Annexure A2 - True copy of the letter No.77988/H1/2011/Home dated 5.6.2012 issued by the Government

Annexure A3 - True copy of the judgment dated 6.9.2012 in W.P(C) No.15555/2012 of the Hon'ble High Court of Kerala

Annexure A4 - True copy of the judgment dated 11.3.2014 in W.A No.859/2013 of the Hon'ble High Court of Kerala

Annexure A5 - True copy of the G.O (Rt.) No.2654/2014/Home dated 7.10.2014

Annexure A6 - True copy of the enquiry report dated 4.11.2014 submitted by the Director General of Prisons

Annexure A7 - True copy of G.P (Rt.) No.3088/2014/Home dated 22.11.2014

Annexure A8 - True copy of the judgment dated 24.10.2016 in W.P(C) No.30771/2014 of the Hon'ble High Court of Kerala

Annexure A9 - True copy of G.O (Rt.) No.2269/2017/Home 21.8.2017

Annexure A10 - True copy of the Articles of Charges issued to the applicant

Annexure A11 - True copy of the reply dated 6.11.2017 submitted by the applicant to Annex. A10 Articles of Charges

Annexure A12 - True copy of the Enquiry Report submitted by the Enquiry Officer

Annexure A13 - True copy of the relevant extract of the Note file obtained by the applicant under the RTI Act

Annexure A14 - True copy of the relevant extract of the Note file obtained by the applicant under the RTI Act

Annexure A15 - True copy of G.O(Rt.) No.3143/2019/GAD dated 1.6.2019 issued by the Government

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Annexure A16 - True copy of the notice dated 7.6.2019 issued by Dr.K.Ellangovan IAS, Enquiry Officer

Annexure M.A-1 - True copy of the Enquiry Report submitted by the Enquiry Officer

Annexure M.A-2 - True copy of the relevant extract of the Note file obtained by the applicant under the RTI Act

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